NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T. v.P. Sai Vihani Du Hari Shan Karmani

Counsel for

J. v.P. GaiviL

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(2.) 0.5. Kar thikeyan

Counsel for 26

5 Carl

3. Dominic S. Dawid For P. Giridharam

Counsel for R4

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Counsel representing R1 to R3 called but absent. No representation. Shri Dominic S David, representing R4 present and undertakes to file vakalat with the consent of the previous counsel on record. Shri O S Karthikeyan, counsel for R6 present and sought time for filing written arguments. Time extended at request. The matter is posted for final hearing. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)